

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 77/10	IA 17/16 and IA 35/16 in TP 26/16.	For hearing on IA 17 & 35/17	397/ 398	Dr. Joe Verghese & Ors. Vs Omega Hospitals Pvt. Ltd., & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M. NARAYANA BHAT M m -

For Pfr.

SATY. P. JOHN

S, P & Legal Advocate for Respondent

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed an affidavit along with documents and reported he is not going to adduce any oral evidence. Both the counsels agreed to proceed with the main petition. List it on 28/9/2017 for hearing on main petition.


MEMBER(J)


MEMBER(T)